

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
 DATE : 03.09.2020 (11.00 A.M. TO 2.00 P.M.)

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	Misc Appeal 4/19	Shivmoorat Jagatdev Kushwaha V/s Assistant Division Engineer	Hearing	Adv. Rupesh Gamre Adv. L.K. Tripathi, R.P. Ojha
2	Misc. Appeal 100/19	Mr. Javed Shakir Shaikh Vs The Estate Officer	Hearing	Adv. Ashish Dubey M/s. M.V. Kini and Co.
3	Misc. Appeal 175/18	M/s. Craftsman Jewellery Pvt. Ltd. V/s The Development Commissioner, Estate Manager	Hearing	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru.
4	Misc. Appeal 191/18	M/s. Munic Jewellery V/s The Development Commissioner, Estate Manager	Hearing	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru
5	Misc. Appeal 537/18	M/s. Mohit Diamonds Pvt. Ltd. V/s The Development Commissioner, Estate Manager	Hearing.	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru
6	Misc. Appeal 97/19	M/s. Patdiam Jewels. V/s The Development Commissioner, Estate Manager	Hearing.	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru
7	Misc. Appeal 105/19	M/s. Patdiam Jewels. V/s The Development Commissioner, Estate Manager	Hearing.	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru

8	Misc. Appeal 139/19	M/s. Euroshin Jewellery Works Pvt. Ltd.  V/s The Development Commissioner, Estate Manager	Hearing.	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru
9	Misc. Appeal 162/19	M/s. Twinkle Diamond Jewellery I Pvt. Ltd.  V/s The Development Commissioner, Estate Manager	Hearing.	M/s. Hariani & Co. Adv. M.S. Bharadwaj Adv. S.R. Rajguru

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)**  
**CRIMINAL CAUSE LIST**  
**DATE : 03.09.2020 (11.00 A.M. TO 2.00 P.M.)**

<b>Sr No.</b>	<b>Cases</b>	<b>Parties</b>	<b>Stage</b>	<b>Advocates</b>
1	POCSO MA 710/20	Nayana Nilesh Jadhav V/s The State	Hearing.	In person.
2	POCSO MA 736/20	Nayana Nilesh Jadhav V/s. The State	Hearing	
3	M.A. (S.C.) 217/20	Mahipal Basappa Shivanand V/s The State	Hearing	A.R. Salunke
4	S.C. 635/18	The State Bhoiwada P.Stn  V/s.  Manish Sumit Roy	Admission/denial	APP Adv. M.J.Bandgar

